

1	2	3	4	5	6
Andaman and Nicobar	Port Blair	2350	2950	2950	NR
Meghalaya	Shillong	2400	2400	2400	2300
Tripura	Agartala	2500	2850	2050	1900
Andhra Pradesh	Hyderabad	1600	2200	2000	1600
	Vijayawada	1933	2450	2100	1583
Karnataka	Bengaluru	2200	1700	2500	1700
	Dharwad	2450	2900	2000	1550
Puducherry	Puducherry	1900	2400	2100	2000
Tamil Nadu	Chennai	1700	2200	1800	1600
	Thiruchirapalli	1800	1800	1400	1400

Source: State Civil Supplies Departments.

NR: Not Reported.

Aadhaar-enabled payments under MGNREGA

*90. SHRI D. BANDYOPADHYAY : Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether any pilot project was launched in four districts of Jharkhand to check the efficiency and effectiveness of the Aadhaar-enabled payment in the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);

(b) if so, what were the results thereof; and

(c) whether Government would consider expanding the project, based on these results, in other districts in other States?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH) :

(a) to (c) Yes, Sir. A pilot project has been launched in Ranchi, Hazaribagh, Saraikela-Kharsawan and Ramgarh districts of Jharkhand with the objective to achieve direct cash transfer of MGNREGA wages into the beneficiary account through Aadhaar Payment Bridge System (APBS). Another objective is to facilitate ease of access of financial services to rural population through Aadhaar Enabled Payment Systems. The

details of pilot project are given in Statement (*See* below). Since the pilot is still under implementation stage hence a decision to expand this intervention to other districts based on the results has not yet been taken.

Statement

*Status of Aadhaar enabled MGNREGA wage payments in Jharkhand as on
28.02.2013*

Districts	Total Population as per Census, 2011	Rural Population	Job cards issued	Mapping of Job cards with Aadhaar Number	Banks through which Aadhaar based Payment (ABP) are being made
Ramgarh	949159	530284	91184	28971	Bank of India
Ranchi	2912022	1654682	299840	600	Bank of India
Hazaribagh	1734005	1458681	180317	9811	ICICI
Saraikela-Kharsawan	1063458	805127	145025	22017	Union Bank of India

Hike in wage days under MGNREGA

*91. SARDAR SUKHDEV SINGH DHINDSA: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether some State Governments have approached the Central Government for hike in wage days under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA);

(b) if so, the details thereof; and

(c) the action taken by Government thereon?

THE MINISTER OF RURAL DEVELOPMENT (SHRI JAIRAM RAMESH) :

(a) to (c) The provisions of Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) are effected as demand driven Schemes by the State Governments. Being aware of the fact that rainfall has been lower than normal in some parts of the country and that this may lead to an increased demand for employment under MGNREGA, the Union Rural Development Ministry has written to the Chief Ministers